

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/140/2016
NAME OF THE PETITIONER(S) : S. Reha Banu
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others
UNDER SECTION : 397/398 and 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. Dhanaraj	-	~ R1, R4 -	B. Dhanaraj
2.	P. R. Vandana or Anuradh Krishnan	-	Counsel for R5- R9	dpk
3.	Aditya S FOR P. JAYAPRASHN		COUNSEL FOR PETITIONER	Adi

ORDER

Counsel for petitioner present. Counsel for R1 to R4 and counsel for R5 to R9 are present. Both the parties are directed to get clear indications from their respective client in relation to the proposal mooted by the petitioner for settlement. Time is extended at request. Put up on 22.09.2017 at 2.30 P.M.

K Anantha Padmanabha Swamy
Member (Judicial)